

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 25.07.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>Company Petition IB/222/9/2023</b>
<b>NAME OF THE COMPANY</b>	<b>Seutic Labs Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Survival Technologies Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Seutic Labs Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>9 of IBC</b>

**ORDER**

**Present:** Ld. Counsel Ms. Krishna Kedia for the Operational Creditor.  
Ld. Counsel Mr. V.B. Raju for the Corporate Debtor.

Ld. Counsel for the Corporate Debtor has filed memo stating that the entire amount has already been paid to the Operational Creditor. Ld. Counsel for the Operational Creditor also informed about the payment of the entire amount. As such, this petition is dismissed as withdrawn.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**